HARYANA VIDHAN SABHA

Starred Questions

to be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the 12th March, 2008.

TO RECLAIM THE WATER LOGGED LAND IN VILLAGES OF DISTRICT BHIWANI

*827. SH. RANBIR SINGH MAHENDRA, M.L.A: Will the Irrigation Minister be pleased to state: -

- a) whether any scheme has been formulated by the State Government to reclaim the water logging land of Chang, Mitathal, Gujrani, Sai, Kaluwas, Nathuwas, Ghuskani, Tigrana, Badesara, Jatai, Dhanana and Madhana villages of District Bhiwani;
- b) if so, the status of the said scheme togetherwith the steps taken in this regard alongwith the time by which the farmers will get relief therefrom; and
- c) whether the State Government has discussed with the Central Ground Water Board in this regard?

Chandigarh:

SUMIT KUMAR

The 5th March, 2008

Secretary,

Haryana Vidhan Sabha